COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated : 27th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. R.M. Mittal Steel Pvt. Ltd. …. Appellant(s)

Versus

The Managing Director,
Jaipur Vidyut Vitran Nigam Ltd. & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for RERC

ORDER

Issue notice. Mr. R.K. Mehta takes notice on behalf of the State Commission. Notice be issued to the other Respondents returnable on 24.05.2016. Dasti in addition is permitted.

List the matter on ***24.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk